

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Dinesh Kumar Sharma
District and Sessions Judge

Room No. 5
3

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:7

S.No.	Case Type	Old Case No.	Case No.	Title
Arguments				
1	RCT ARCT	6/2016	203/16	MOHAN SINGH Vs. RAJENDER SINGH TOKAS
2	RCT ARCT	13/2016	137/16	SUSHAS CHAND GUPTA Vs. MS NATHU'S PASTRY SHOP
3	RCT ARCT		212/16	SUHAS CHAND GUPTA Vs. NATHUS PASTRY SHOP
4	RCT ARCT		213/16	MOHAN SINGH Vs. RAJINDER SINGH TOKAS
5	RCT ARCT		1/16	SANDEEP Vs. SIR SOBHA SINGH AND SONS PVT LTD
6	PPA		4/18	HR CAFE INDIA PVT LTD Vs. INDIA TOURISM DEVELOPMENT CORPN
7	RCT ARCT		32/19	SARVESH GUPTA (DECEASED THROUGH LR) Vs. ANOOP KUMAR KAMAL KUMAR

27/04/2020

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Dinesh Kumar Sharma
District and Sessions Judge
Criminal Cause List Dated 26-03-2020 Total Cases:1

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
1	NIA		12/2016	NATIONAL INVESTIGATION AGENCY Vs. SHEIKH AZHAR UL ISLAM AND ORS.	RC-04/2016/NIA /2016 () 29 & 27

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sumeet Anand
Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:57

(2) (6)

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
Entire Cause list has been en-block posted -to 04-09-2020					
1	Cr Cases	139/2/2006	40373/2016	STATE Vs. KUSUM LATA DAMANI	369 /2004 (Tilak Marg)
2	Cr Cases	312/2/2012	48147/2016	STATE Vs. I J MAHAJAN	154 /1998 (Mandir Marg)
3	Cr Cases	80/2/2015	41495/2016	STATE Vs. MADAN MOHAN GUPTA	92 /2014 (Mandir Marg)
4	Ct Cases	233/1/2015	23559/2016	VIDYA DHAR SINGH Vs. ANIL @ GANJA @ LEELA	/0 (Tilak Marg)
5	Ct Cases		7356/2017	STATE Vs. PREM KUMAR	350 /2015 (Mandir Marg)
6	Ct Cases		49021/2016	SITA RAM Vs. MEGHRAJ SINGH AND ORS	/0 (Tilak Marg)
7	Cr Cases		5731/2016	STATE Vs. ANIL KUMAR SINGH	198 /2016 (Tilak Marg)
8	Cr Cases		7301/2017	STATE Vs. UNTRACE	62 /2016 (Mandir Marg)
9	Cr Cases		8392/2017	STATE Vs. SANJAY	214 /2017 (Vasant Vihar)
10	Cr Cases		9502/2017	STATE Vs. UNTRACE	000257 /2016 (Vasant Vihar)
11	Cr Cases		9901/2017	STATE Vs. RAZI KHAN	46 /2014 (Tilak Marg)
12	Cr Cases		15516/2018	STATE Vs. Mohd. Ehatkam	125 /2015 (Tilak Marg)
13	Ct Cases		15025/2018	RADHIKA CHAURASIYA Vs. VIJAY KUMAR SINGH	/0 0
14	Ct Cases		15772/2018	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs. ISRAEL	/0 (Barakhamba Road)
15	Ct Cases		15773/2018	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs. RAHUL TAWAR	/0 (Barakhamba Road)
16	Ct Cases		15774/2018	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs. AJIT KUMAR	/0 (Barakhamba Road)
17	Ct Cases		15775/2018	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs. MOHD SABIR	/0 (Barakhamba Road)
18	Cr Cases		2101/2019	STATE Vs. sukriti saraff	80 /2015 0
19	Cr Cases		5688/2019	STATE Vs. PV RAGHUNANDAN	22 /2018 0
20	Ct Cases		16987/2018	STATE Vs. CLOSER REPORT	32 /2018 (Tilak Marg)
21	Cr Cases		18644/2018	STATE Vs. AKASH @ AKI	240 /2017 (Tilak Marg)
22	Ct Cases		3733/2019	INDIA INFOLINE FINANCE LTD Vs. MOHD SHAKIR DASS	/0 (Barakhamba Road)
23	Ct Cases		6046/2019	ANLAD SINGH BHATIA Vs. ANJANI KUMAR SINGH	/0 (Vasant Vihar)
24	Ct Cases		6944/2019	VISHNU GUPTA Vs. KAMAL HAASAN	/0 (Mandir Marg)
25	Cr Cases		4236/2019	STATE Vs. amt kumar dhingra	120 /2010 (Mandir Marg)
26	Cr Cases		5308/2019	STATE Vs. SURINDER KUMAR CHAUDHARY	264 /2014 (Tilak Marg)
27	Cr Cases		6229/2019	STATE Vs. UNTRACE	81 /2017 (Mandir Marg)
28	Ct Cases		14024/2019	SHAKTI SHARMA Vs. STATE -CHIEF SECRETARY GoNCT	/0 (Tilak Marg)
29	Cr Cases		1455/2020	STATE Vs. KRISHAN @ KISHAN	01 /2020 (Mandir Marg)
Charge					
30	Cr Cases	9A/02/2013	47028/2016	STATE Vs. RAJENDER	0 /2011 (Vasant Vihar)
31	Cr Cases	119/2/2013	45694/2016	STATE Vs. BRIJESH KUMAR DUBEY	7 /2012 (Mandir Marg)
32	Cr Cases	69/V/2016	55184/2016	STATE Vs. KARAN BALRAJ MEHTA	1286 /2014 (Vasant Vihar)

04-9-2020

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sumeet Anand
Metropolitan Magistrate

6

Criminal Cause List Dated 26-03-2020 Total Cases:57

S.No.	Case Type	Old Case No.	Case No	Title	HR/PS
33	Cr Cases	Entire cause list has been en-block posted to		STATE Vs. SARFARA]	04-09-2020 118 /2017 ()
Pre-Summoning Evidence					
34	Ct Cases		2628/2019	PACIFIC TRAVELS Vs. AL KHADAM TRAVELS PVT. LTD. AND ORS.	/0 (Barakhamba Road)
Prosecution Evidence					
35	Cr Cases	44/2/2006	56593/2016	STATE Vs. DURGA KAINTHOLA	520 /2004 (Tilak Marg)
36	Cr Cases	375/2/2007	40249/2016	STATE Vs. SURESHWAR TRIPATHI	423 /2006 (Tilak Marg)
37	Cr Cases	33/02/2011	45507/2016	STATE Vs. NIRANJAN KUMAR	272/10 /2010 (Tilak Marg)
38	Cr Cases	206/2/2011	43236/2016	STATE Vs. NITIN GUPTA ORS.	229 /2009 (Tilak Marg)
39	Cr Cases	249/V/2014	46667/2016	STATE Vs. PRADEEP KUMAR TOMAR	483 /2014 (Vasant Vihar)
40	Cr Cases	307/2/2014	51961/2016	STATE Vs. MOHD AJEEM ANRS	51 /2013 (Tilak Marg)
41	Cr Cases		643/2017	STATE Vs. JITU KUMAR AND ANR	70 /2013 (Mandir Marg)
42	Cr Cases		305/2017	STATE Vs. ARVIND KUMAR	8765 /2015 (Mandir Marg)
43	Cr Cases		5715/2014	STATE Vs. SUMAN CHAUDHARY	311 /2015 (Tilak Marg)
44	Cr Cases		4261/2017	STATE Vs. ROCKY	253 /2015 (Mandir Marg)
Plaintiff/Petitioner Evidence					
45	Cr Cases		1667/2017	STATE Vs. BIJENDER SINGH	620 /2016 (Vasant Vihar)
Prosecution Evidence					
46	Cr Cases		9686/2017	STATE Vs. IMRAN	028435 /2017 (Mandir Marg)
47	Cr Cases		12753/2018	STATE Vs. RINOSH K DANIEL	12 /2017 (Vasant Vihar)
48	Cr Cases		18258/2018	STATE Vs. SHAITAN SINGH BHADORIYA @ ANKESH	013417 /2018 (Vasant Vihar)
49	Cr Cases		6140/2019	STATE Vs. RAM CHANDER VERMA	85 /2003 (Mandir Marg)
Statement of Accused					
50	Cr Cases	76/2005	41761/2016	STATE Vs. RAMESH BHATIA ETC.	425 /2004 (Tilak Marg)
Misc. Arguments					
51	Ct Cases	161/1/2012	43675/2016	MEENA GURU, KINNAR Vs. KHUSHBOO KINNAR	/0 (Mandir Marg)
Misc./Arguments					
52	Ct Cases	74/01/2013	23319/2016	SANDEEP GUPTA Vs. SANJAY GUPTA	/0 (Vasant Vihar)
Post-Summoning Evidence					
53	Ct Cases	81/01/2015	32711/2016	HARVINDER SINGH Vs. SANTOSH	/0 (Vasant Vihar)
Arguments					
54	Ct Cases	235/1/2015	21033/2016	MS POOJA MISHRA Vs. SATISH MALIK ANR	/0 (Mandir Marg)
55	Ct Cases	6/1B/2016	23392/2016	SAMBIR LOHCHAB Vs. NITIN GULIA ANR.	/0 (Vasant Kunj North)
Order					
56	Cr Cases	131/V/2014	50688/2016	STATE Vs. GIRISH NAYYAR SHEHBAZ HUSAIN NAQVI Vs. ANSHU AND ORS.	70 /2014 (Vasant Vihar)
57	Ct Cases		6343/2019		/0 (Tilak Marg)

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sudhir Kumar Sirohi
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:51

8

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases	84/02/2013	52392/2016	STATE Vs. H.K.CHHABRA	42 /2011 (Vasant Vihar
2	Cr Cases		11645/2018	STATE Vs. MOHSIN KUVESHI	410 /2015 (R.K. Puram)
3	Cr Cases		8835/2017	STATE Vs. BABITA	654 /2015 (R.K. Puram)
4	Cr Cases		4476/2017	STATE Vs. UNTRACE	378 /2014 (Vasant Kunj South)
5	Ct Cases		16002/2017	S.K. BHARDWAJ AND ANR. Vs. SANJAY CHAUDHARY AND ANR.	/0 (Vasant Kunj South)
6	Cr Cases		2798/2017	STATE Vs. MAN SINGH AND ORS.	537 /2015 (Vasant Kunj South)
7	Cr Cases		3242/2017	STATE Vs. RAHUL KUMAR	13 /2017 (R.K. Puram)
8	Cr Cases		4359/2017	STATE Vs. RAM SWAROOP	834 /2015 (Vasant Kunj South)
9	Cr Cases		5851/2017	STATE Vs. BALJEET SINGH	610 /2014 (Vasant Kunj South)
10	Cr Cases		7653/2017	STATE Vs. PUNIT KUMAR SAXENA ETC.	225 /2015 (R.K. Puram)
11	Cr Cases		10292/2017	STATE Vs. UNTRACE	212 /2017 (Vasant Kunj South)
12	Cr Cases		11691/2018	STATE Vs. UNTRACE	191 /2017 (Vasant Kunj South)
13	Cr Cases		12911/2018	STATE Vs. SUNDER SINGH	0385 /2017 (Vasant Kunj South)
14	Cr Cases		15365/2018	STATE Vs. DHRITIMAN SARKAR	58 /2018 (Barakhamba Road)
15	Cr Cases		16649/2018	STATE Vs. PRABHU LAL	630 /2016 (Vasant Kunj South)
16	Cr Cases		1386/2019	STATE Vs. NEELKANTH BUILDERS	203 /2011 (Crime Branch-New Delhi)
17	Ct Cases		7319/2019	GEETA DEVI Vs. OM PRAKASH	/0 ()
18	Cr Cases		4945/2019	STATE Vs. UNTRACE	346 /2018 (R.K. Puram)
19	Cr Cases		6051/2019	STATE Vs. KANCHAN BARMAN	433 /2018 ()
20	Cr Cases		7218/2019	STATE Vs. CANCELLATION	000239 /2019 (Vasant Kunj South)
21	Cr Cases		9026/2019	STATE Vs. LALU SINGH	201 /2019 ()
22	Cr Cases		9065/2019	STATE Vs. LATIF @ LUCKY AND ANR.	511 /2019 (Vasant Kunj South)
23	Cr Cases		9834/2019	STATE Vs. TILAK @ NEPALI	241 /2019 (R.K. Puram)
Charge					
24	Cr Cases	15/2C/2015	50696/2016	STATE Vs. HARISH SINGH	669 /2014 (R.K. Puram)
Pre-Summoning Evidence					
25	Ct Cases	4/1B/2016	39433/2016	IBROAD 7 COMMUNICATION PVT LTD Vs. DEWA COLONISERS PVT LTD ORS	/0 (Vasant Kunj North)
Charge					
26	Cr Cases		8979/2017	STATE Vs. PARVESH KUMAR @KALA	1047 /2014 (Vasant Kunj South)
27	Cr Cases		2799/2017	STATE Vs. PRAVEEN KUMAR	920 /2015 (Vasant Kunj South)
28	Cr Cases		4903/2017	STATE Vs. GOVIND KUMAR AGGARWAL	330 /2015 (R.K. Puram)
29	Cr Cases		9694/2017	STATE Vs. SAHID ALI ALIAS MOGLI	00439 /2016 (R.K. Puram)
30	Cr Cases		7246/2019	STATE Vs. BIKRAM SINGH	422 /2018 (Vasant Kunj South)
Prosecution Evidence					
31	Cr Cases	33/02/2011	44687/2016	STATE Vs. MANMOHAN KALRA	280 /2006 (Parliament Street)

28-9-20

15-7-20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sudhir Kumar Sirohi
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:51



S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
32	Cr Cases	76/02/2013	50663/2016	STATE Vs. GULSHAN LAMBA ORS.	102 /2008 (Tuglak Road)
33	Cr Cases	24/2C/2014	47820/2016	STATE Vs. SITA RAM	278 /2007 (R.K. Puram)
34	Cr Cases	23/2B/2014	50519/2016	STATE Vs. POOJA DUGGAL ETC.	122/10 /2010 (Vasant Kunj South)
35	Cr Cases	62/2C/2014	44388/2016	STATE Vs. SANDEEP @ KALU BADSAHA	638 /2014 (R.K. Puram)
36	Cr Cases	61/2C/2014	49746/2016	STATE Vs. SANDEEP @KALU BADSAHA	639 /2014 (R.K. Puram)
37	Cr Cases	55/2B/2014	49388/2016	STATE Vs. PARDEEP ETC.	818 /2014 (Vasant Kunj South)
38	Cr Cases	49/2C/2016	55418/2016	STATE Vs. SHAILENDER SINGH	679 /2015 (R.K. Puram)
39	Cr Cases		10790/2017	STATE Vs. MONU @ SONU	29 /2015 (Vasant Kunj South)
40	Cr Cases		63/2017	STATE Vs. GOURAV CHAUHAN	601 /2014 (Vasant Kunj South)
41	Cr Cases		3659/2017	STATE Vs. PAWAN KUMAR	119 /2014 (Vasant Kunj South)
42	Cr Cases		7260/2017	STATE Vs. MADAN LAL ARORA	211 /2009 (R.K. Puram)
43	Ct Cases		16878/2017	STATE Vs. MOHD. HAFIZ	1278 /2014 (Vasant Kunj South)
44	Cr Cases		7220/2019	STATE Vs. RATTAN	327 /2019 (Vasant Kunj South)
Statement of Accused					
45	Cr Cases	72/2C/2014	52023/2016	STATE Vs. RATTAN SINGH	34 /2006 (R.K. Puram)
Arguments					
46	Ct Cases	45/1C/2014	32362/2016	P.S. PRASAD Vs. SAHEBZADI HAMEED UNNISSA BEGUM	/0 (R.K. Puram)
47	Ct Cases		14739/2017	AMAN DULAY Vs. MOHIT BAMI AND ORS.	/0 (Vasant Kunj South)
48	Ct Cases		16656/2017	MOBILITY GLOBAL INC Vs. SQUARE INDUSTRIES PVT LTD AND ORS	/0 (Vasant Kunj North)
49	Ct Cases		1229/2019	AJIT SINGH Vs. DILIP GUPTA	/0 (R.K. Puram)
Judgement					
50	Cr Cases	36/2C/2014	50639/2016	STATE Vs. LUCKY @MUNNA	33 /2011 (R.K. Puram)
Order					
51	Ct Cases		2546/2019	ADESH NARAIN Vs. SENIOR CITIZENS COUNCIL OF DELHI AND ORS.	/0 (R.K. Puram)

R.No-9.
fixed for 9
26-4-20

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Mr. Munish Markan
Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:37

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS	54/2015	55924/16	MS SU-KAM POWER SYSTEMS LIMITED Vs. J.S. ELECTRONICS
2	CS	200/2016	57759/16	RAMESH INDUSTRIES Vs. MS NIRMAL MOULDS
3	EX		5217/16	MS TRANSCON PVT LTD Vs. MS MAHANAGAR TELEPHONE NIGAM LIMITED
4	EX		5218/16	MS SAFE-EX TRANSPORTERS PVT LTD Vs. MS MAHANAGAR TELEPHONE NIGAM LIMITED
5	EX		5622/16	THE PRESIDENTASHOK HOTEL MAJDOOR JANTA UNION Vs. GENERAL MANAGER ASHOKA HOTEL
6	CS		58654/16	MANMEET SINGH PRUTHHI Vs. M/S JAG MAG BUILDERS
7	CS		58609/16	AIR WORKS INDIA (ENGINEERING) PVT LTD Vs. SOMNATH DAS
8	CS		58688/16	EUROPEAN MOTOR WORKS PVT LTD Vs. PARSAVNATH DEVELOPERS LTD (ALLOWED FOR SAME DAY)
9	CS		58960/16	JAGMAG BUILDERS Vs. RANVIR SINGH PRUTHI
10	Counter Claim		15/17	LIC HOUSING FINANCE LTD. Vs. VIVEK RATHORE
11	Counter Claim		16/17	LIC HOUSING FINANCE LTD. Vs. PRASHANT SINGH PARIHAR
12	ARBTN		714/17	MTNL Vs. M/s SAFEX TRANSPORTERS P. LTD.
13	PC		13/17	AMRIT LAL Vs. STATE
14	CS		553/17	ANTONY BOSCO Vs. NUTECK INDIA LTD.
15	CS		936/17	GAURAV GUPTA Vs. ATUL KAPOOR
16	CS		920/17	GULJIT KAUR SURI Vs. THE DELHI STATE CIVIL SUPPLIES CORPORATION LTD
17	CS		529/19	KANWAR LOKESH Vs. RAGINI MEHRA ALIAS RAGINE BHARATRAM
18	CS		836/19	SURVESH BISARIA Vs. ANAND NIROG DHAM HOSPITAL PVT LTD
Issues				
19	CS		921/17	AFZAL AHMED Vs. SUDHIR KUMAR SEHRA
20	CS		1163/17	HI-TECH PIPES LTD Vs. M/S KRISHNA INDUSTRIAL CORPORATION
21	CS		376/18	CELEBI AIRPORT SERVICES INDIA PVT LTD Vs. AIRPORTS EMPLOYEES UNION
Plaintiff/Petitioner Evidence				
22	CS	457/2015	57337/16	LIC HOUSING FINANCE LTD Vs. VIVEK RATHORE
23	CS	458/2015	57338/16	LIC HOUSING FINANCE LTD Vs. PRASHANT UDAY SINGH PARIHAR
24	CS	459/2015	57339/16	LIC HOUSING FINANCE LTD Vs. NAVEEN AGGARWAL
25	CS	460/2015	57340/16	LIC HOUSING FINANCE LTD Vs. SANJAY KUMAR SINGH
26	PC	1/2016	45/16	KISHORI LODHIA Vs. SHANTI DEVI GOSWAMI ORS
27	ARBTN	92/2016	13765/16	MAHANAGAR TELECOM NIGAM LTD Vs. TRANSCON INDIA PVT LTD
28	CS		59387/16	ASSOCIATED TRADE LOGISTICS PVT LTD Vs. OCL PROJECT LTD AND ORS
29	CS		887/18	RAJBIR SINGH Vs. OM PRAKASH
Defendant/Respondent Evidence				
30	CS	793/2014	56837/16	MANISH MITTAL Vs. UDAAN INDIA P.LTD.
Misc. Arguments				

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Mr. Munish Markan
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:37

①

S.No.	Case Type	Old Case No.	Case No.	Title
31	CS		636/18	SMARTCLASS EDUCATIONAL SERVICES PRIVATE LIMITED Vs. TV TODAY NETWORK LIMITED
Final Arguments				
32	CS	15/2014	55883/16	AMBICA ASSOCIATES Vs. YES BANK LTD
33	RCA DJ	47/2015	5276/16	DHANWANTI ORS. Vs. GOPAL KISHAN SINGHAL ORS.
34	CS	46/2016	57889/16	NARESH VASHISHT Vs. JAIPURIA INFRASTRUCTURE DEVELOPERS
35	PPA		302/16	RAKESH KUMAR KHANDELWAL Vs. THE ESTATE OFFICER (WEST)
36	RCA DJ		24/18	MATRIX CELLULAR INTERNATIONAL SERVICES LTD Vs. AJAY PRASAD SHARMA
37	MCA DJ		12/19	MANISH AGGARWAL AND ORS Vs. M/S AGROHA COLOURTEC PRIVATE LIMITED AND ORS

26-4-20

Senior Civil Judge cum RC, New Delhi, PHC
 IN THE COURT OF Sh. Vikrant Vaid
 Senior Civil Judge Cum Rent Controller
 CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:24

10

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	EX		6874/16	SIR SOBHA SINGH AND SONS (P) LTD. Vs. JIT SINGH @ AJIT SINGH
2	RC ARC		5853/16	SIR SOBHA SINGH AND SONGS PVT LTD. Vs. S.SARANJIT SINGH CHADHA
3	CS SCJ		1381/17	KANJI SINGH TANWAR Vs. NEETU TANWAR
4	EX		600/17	TRUE LINK FINANCE LTD Vs. JYOTI AND ANR
5	EX		147/18	TRUE LINK FINANCE LTD Vs. SONU SINGH
6	EX		180/18	TRUE LINK FINANCE LTD Vs. RADHA SHARMA
7	EX		488/18	TRUE LINK FINANCE LTD Vs. POOJA
8	EX		684/18	TRUE LINK FINANCE LTD Vs. SEEMA
9	CS SCJ		347/19	VIJAY MANCHANDA Vs. WEAVETEX GLOBAL INDUSTRIES
10	RC ARC		14/19	SURENDER KUMAR Vs. VISHAL SINGH
11	CS SCJ		596/19	INDIAN AGENCIES CORPORATION Vs. METENERE LIMITED
12	CS SCJ		687/19	TRUE LINK FINANCE LTD Vs. SATENDER
13	CS SCJ		825/19	NAINA DAYAL Vs. SHARDA DEVI
14	EX		745/19	TRUE LINK FINANCE LTD Vs. SOMNATH TIWARI
15	CS SCJ		50/20	CANARA BANK Vs. SUNIL SINGH
16	EX		53/20	BAJRANG BALI SINGH Vs. AMRIT UPPAL
17	EX		105/20	TIKA RAM Vs. MEHTA OFFSET AND PVT LTD AND ORS
Issues				
18	CS SCJ		230/19	SIR SOBHA SINGH AND SONGS PVT LTD. Vs. HOTEL DIPLOMAT
Plaintiff/Petitioner Evidence				
19	CS SCJ		37/19	DEEPAK KUMAR Vs. THE GRV INTELLIGENCES SECURITY FORCE PVT LTD
20	CS SCJ		69/19	LOK NATH SINGH Vs. THE GRV INTELLIGENCE SECURITY FORCE PVT LTD
21	CS SCJ		061/19	TRUE LINK FINANCE LTD Vs. RAM
Defendant/Respondent Evidence				
22	RC ARC		40/17	SOCIETY FOR THE PROTECTION AND MANAGEMENT Vs. MANOJ KUMAR
23	RC ARC		50/18	SIR SOBHA SINGH AND SONS (P) LTD. Vs. HAFIZ-UR-REHMAN
Misc. Arguments				
24	RC ARC		52/18	SURENDER KUMAR Vs. VISHAL SINGH

27/4/20

16

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases					
1	Ct Cases		1679/2018	JINGCHENG INDIA Vs. TIRUPATI CREATION	/0 (Connaught Place)
2	Ct Cases		1510/2018	INDIA INFOLINE FINANCE LTD Vs. ARJAN P VAROTARIYA	/0 (Barakhamba Road)
3	Ct Cases		3003/2018	IIFL Vs. PRAKASH KUMAR	/0 0
4	Ct Cases		3004/2018	IIFL Vs. PRAKASH KHATIK	/0 0
5	Ct Cases		3005/2018	IIFL Vs. KOTHAKOTA VENKATESWARA REDDY	/0 0
6	Ct Cases		3006/2018	IIFL Vs. DEENU	/0 0
7	Ct Cases		3007/2018	IIFL Vs. AJINATH PANDHARI KARNAVAR	/0 0
8	Ct Cases		3008/2018	IIFL Vs. GOPAL LAL SEN	/0 0
9	Ct Cases		3009/2018	IIFL Vs. DNYANESHWAR L PAWAR	/0 0
10	Ct Cases		15/2019	SUMANGALM INTERNATIONAL Vs. PRAVEEN GIRDHAR	/0 0
11	Ct Cases		16/2019	SUMANGLAM INTERNATIONAL Vs. PRAVEEN GIRDHAR	/0 0
12	Ct Cases		17/2019	SUMANGLAM INTERNATIONAL Vs. BALVINDER SINGH	/0 0

27/4/20

All Cases Listed on 13

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Sh. Dev Saroha

Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:54

27/04/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
	Misc./ Appearance				
1	Ct Cases	13/1A/2013	20117/2016	MR. RAKESH KUMAR SRIVASTAVA Vs. STANDARD CHARTERED BANK	/0 (Sarojini Nagar)
2	Ct Cases		6544/2016	HDFC BANK LTD. Vs. brij bhan	/()
3	Ct Cases	335/1/2015	31312/2016	INDIAN SPINAL INJURIES CENTER Vs. SANTOSH YADAV	/0 (R.K. Puram)
4	Ct Cases	343/1/2016	43236/2016	SUNITA BANSAL Vs. ASHUTOSH SRIVASTAVA	/0 ()
5	Ct Cases		44389/2016	CARZONE RENT INDIA PVT. LTD. Vs. VIJAY PRATAP SINGH	/0 (Barakhamba Road)
6	Cr Cases		1367/2017	STATE Vs. UNTRACE	109 /2015 (Barakhamba Road)
7	Ct Cases		5203/2017	DAHRAM NATH CHOUDHARY Vs. VALUE INFRACON INDIA PVT. LTD.	/0 (Barakhamba Road)
8	Ct Cases		9211/2017	STANDARD CHARTERED BANK Vs. AJAY SINGHAL	/()
9	Ct Cases		9212/2017	STANDARD CHARTERED BANK Vs. MANOJ KUMAR	/()
10	Ct Cases		9213/2017	STANDARD CHARTERED BANK Vs. PARSHOTAM LAL SEHGAL	/() 27/04/20
11	Ct Cases		9214/2017	STANDARD CHARTERED BANK Vs. ASHUTOSH JAIN	/()
12	Ct Cases		9215/2017	STANDARD CHARTERED BANK Vs. AMIR CHAND JAIN	/()
13	Ct Cases		9230/2017	STANDARD CHARTERED BANK Vs. SRI DWARIKA DHEESH STEELS	/()
14	Ct Cases		9231/2017	STANDARD CHARTERED BANK Vs. VEENA JAIN	/()
15	Ct Cases		9322/2017	TODAY HOTELS PVT LTD Vs. MULTI VISIONS TOUR	/0 (Barakhamba Road)
16	Cr Cases		6335/2017	STATE Vs. UNTRACE	336 /2016 (Sarojini Nagar)
17	Ct Cases		6412/2017	STATE Vs. UNTRACE	36 /2016 (Sarojini Nagar)
18	Cr Cases		7258/2017	STATE Vs. UNTRACE	221 /2010 (Sarojini Nagar)
19	Cr Cases		7564/2017	STATE Vs. UNTRACE	000139 /2017 (Sarojini Nagar)
20	Ct Cases		8420/2017	STATE Vs. UNTRACE	000145 /2016 (Sarojini Nagar)
21	Ct Cases		8428/2017	STATE Vs. UNTRACE	000024 /2016 (Sarojini Nagar)
22	Ct Cases		16298/2017	NARESH KUMAR GUPTA AND ANR. Vs. ANSAL PROPERTIES INFRASTRUCTURE LTD. AND ORS.	/0 (Barakhamba Road)
23	Cr Cases		10003/2017	STATE Vs. UNTRACE	161 /2015 (Barakhamba Road)
24	Cr Cases		10004/2017	STATE Vs. UNTRACE	177 /2014 (Barakhamba Road)
25	Ct Cases		6812/2018	ANIL JINDAL Vs. PARSAVNATH DEVELOPERS LTD AND ORS	/0 (Barakhamba Road)
26	Cr Cases		11760/2018	STATE Vs. CANCELLATION	156 /2017 (Barakhamba Road)
27	Cr Cases		13240/2018	STATE Vs. RAKESH ALIAS BHURE	198 /2017 (Sarojini Nagar)
28	Ct Cases		7052/2019	IIFL Vs. SANJAY	/0 ()
29	Cr Rev		26/2019	IIFL Vs. SAJID HUSSAIN	/0 ()

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Dev Saroha
Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:54

13
27/04/2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Ct Cases		7053/2019	IIFL Vs. SHARDA PRASAD DIXIT	/0 ()
31	Ct Cases		7057/2019	IIFL Vs. AADIL	/0 (Barakhamba Road)
32	Ct Cases		7067/2019	IIFL Vs. SHAHRUKH SAIFI	/0 ()
33	Ct Cases		10735/2019	VINEET JAIN Vs. PARASVNATH DEVELOPERS LTD	/0 (Barakhamba Road)
34	Cr Cases		9426/2019	STATE Vs. UNTRACE	000017 /2017 (Barakhamba Road)
35	Cr Cases		9428/2019	STATE Vs. UNTRACE	000225 /2019 (Barakhamba Road)
36	Cr Cases		9438/2019	STATE Vs. UNTRACE	10 /2011 (Barakhamba Road)
37	Cr Cases		9910/2019	SUNIL KUMAR Vs. SANDEEP TIRKEY AND ORS.	/0 (Barakhamba Road)
38	Ct Cases		1066/2020	KAMAL MALHOTRA Vs. MS PARSVNATH DEVELOPERS LTD. AND ORS.	/0 (Barakhamba Road)
Charge					27/04/20
39	Cr Cases		8730/2017	STATE Vs. MUKUL	458 /2014 (Sarojini Nagar)
Prosecution Evidence					
40	Cr Cases	78/2A/2013	47451/2016	STATE Vs. KIRORI MAL	223 /2009 (Sarojini Nagar)
41	Cr Cases	35/2A/2013	45945/2016	STATE Vs. J. K. JAIN ETC	385 /2008 (Sarojini Nagar)
42	Cr Cases	75/2A/2013	51243/2016	STATE Vs. SUDHIR KUMAR THAKUR	157 /2008 (Sarojini Nagar)
43	Ct Cases	324/1/2015	28490/2016	SHANKAR Vs. RUPESH SINGH	/0 (Sarojini Nagar)
44	Ct Cases	407/1/2015	35594/2016	SHANKAR Vs. TARASHA GURUNG	/0 (Sarojini Nagar)
45	Cr Cases		57947/2016	STATE Vs. DILAWAR SINGH	624 /2015 (Sarojini Nagar)
46	Cr Cases		1110/2016	STATE Vs. RAJNISH SAXENA	570 /2015 (Sarojini Nagar)
Final Arguments					
47	Cr Cases		12365/2018	STATE Vs. ANKIT LOHIYA	633 /2014 (Sarojini Nagar)
Arguments					
48	Ct Cases		7295/2018	MUTHOOT FINANCE Vs. DCP EOW DELHI POLICE	109 /2013 (Mandir Marg)
49	Ct Cases		15951/2018	SHREYA SERVICE PLAZA Vs. MIRIC BIOTECH AND ORS	/0 (Barakhamba Road)
Order					
50	Cr Cases	32/2A/2014	43038/2016	STATE Vs. RAJESH ORS.	230 /2014 (Sarojini Nagar)
51	Ct Cases	711/1/2015	34868/2016	MRS MUKTA AGRAWAL Vs. BAYA WEAVER LTD ORS.	/0 (Barakhamba Road)
52	Ct Cases		8352/2017	YASH PAL SINGHAL Vs. MUBEEN ALIAS MUBEEN KHAN AND ORS	/0 (Barakhamba Road)
53	Ct Cases		1957/2019	M/S. SPRING HOLIDAYS LTD. Vs. STAR TRIP AND ORS	/0 (Barakhamba Road)
54	Ct Cases		2886/2019	JYOTSNA SINGH Vs. ANSAL HI TECH TOWNSHIPS LTD AND ORS	/0 (Barakhamba Road)

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Tanvi Khurana
Metropolitan Magistrate .

27-4-20
~~26/4/20~~
14

Criminal Cause List Dated 26-03-2020 Total Cases:60

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases	52/2/2013	49456/2016	STATE Vs. AAKASH	103 /2013 (Inder Puri)
2	Ct Cases	445/1/2014	32396/2016	RITA HATY Vs. KAMAL KISHOR	/0 (Delhi Cantt.)
3	Ct Cases		7127/2018	M/S PE ELECTRONICS LIMITED Vs. NEETU SHARMA	/0
4	Ct Cases		18012/2016	HDFC BANK LTD Vs. CHINMAY RAV	/0 (Connaught Place)
5	Ct Cases		13205/2017	VODAFONE MOBILE SERVICES LTD. Vs. BEER SINGH	/0 (Connaught Place)
6	Ct Cases		13210/2017	VODAFONE MOBILE SERVICES LTD. Vs. KAMAL DOGRA	/0 (Connaught Place)
7	Ct Cases		13230/2017	VODAFONE MOBILE SERVICES LTD. Vs. DEVINDER	/0 (Connaught Place)
8	Ct Cases		11127/2017	IREDA Vs. JAMKHANDI SUGARS LTD.	/0
9	Ct Cases		15036/2017	S. CHAND AND CO. LTD. Vs. KARTICK SAMANTA	/0
10	Ct Cases		15455/2017	IREDA Vs. SOUTH WEST HYDRO POWER LTD	/0
11	Ct Cases		15456/2017	IREDA Vs. SOUTH WEST HYDRO POWER LTD	/0
12	Ct Cases		15457/2017	IREDA Vs. SOUTH WEST HYDRO POWER LTD	/0
13	Ct Cases		15458/2017	IREDA Vs. SOUTH WEST HYDRO POWER LTD	/0
14	Cr Cases		10076/2017	STATE Vs. UNTRACE	232 /2016 (Inder Puri)
15	Ct Cases		17108/2017	ROOP CHAND YADAV Vs. PRADEEP KUMAR	/0 (Parliament Street)
16	Cr Cases		10347/2017	STATE Vs. SANJEEV SHARMA	257 /2016 (Inder Puri)
17	Ct Cases		17305/2017	SITI NETWORKS LTD. Vs. MOHD. ASIF MOHD.	/0
18	Ct Cases		13547/2018	IIFL Vs. NASARUDDIN	/0 ()
19	Ct Cases		13548/2018	IIFL Vs. RAM SWAROOP	/0 ()
20	Ct Cases		13549/2018	IIFL Vs. SHIVAJI BABASO KOLEKAR	/0 ()
21	Ct Cases		13550/2018	IIFL Vs. JADEJA YUVARAJ SINH TEMBHA	/0 ()
22	Ct Cases		13551/2018	IIFL Vs. MD KHAJA MIYA	/0 ()
23	Ct Cases		13552/2018	IIFL Vs. PRAKASH KHATIK	/0 ()
24	Ct Cases		13553/2018	IIFL Vs. LINGALLA JAGDISH	/0 ()
25	Ct Cases		13555/2018	IIFL Vs. VICTOR	/0 ()
26	Ct Cases		13556/2018	IIFL Vs. SONU GUPTA	/0 ()
27	Cr Cases		15904/2018	IIFL Vs. NAVANATH RAMBHAU KIRTIKAR	/0 ()
28	Ct Cases		15285/2018	RAM CHARAN Vs. ASHISH CHAUHAN	/0 ()
29	Ct Cases		15673/2018	SYNAPSE COMMUNICATION PVT LTD Vs. LAKHENDRA SINGH	/0 ()
30	Ct Cases		15676/2018	INDIABULLS CREDIT SERVICES LTD Vs. RENNY JOSEPH	/0 ()
31	Ct Cases		15677/2018	DABUR INDIA PVT LTD Vs. ASHISH JALOTA	/0 ()
32	Ct Cases		15679/2018	AJIT KUMAR PANDA Vs. AJAI TYAGI	/0 ()
33	Ct Cases		15680/2018	AXIS BANK Vs. UMA REDDY	/0 ()
34	Ct Cases		15681/2018	ZAHEER AHMED Vs. TARIK KHAN	/0 ()
35	Ct Cases		15668/2018	INDIABULLS CREDIT SERVICES LTD Vs. S MANI	/0 ()
36	Ct Cases		16675/2018	SUMIT SINHA Vs. KUMAR SHARE BROKERS LTD AND ORS	/0 ()

27/4/20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Tanvi Khurana

Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:60

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
37	Cr Cases		1028/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs. SATYAM DURGS PVT LTD AND ORS	/0 ()
38	Ct Cases		2139/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs. SATYAM PHARMACEUTICALS	/0 ()
39	Ct Cases		2140/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs. SATYAM DURGS PVT LTD AND ORS	/0 ()
40	Ct Cases		2142/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs. SATYAAM DRUGS PVT LTD AND ORS	/0 ()
41	Ct Cases		2143/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs. SATYAM DRUGS PVT LTD AND ORS	/0 ()
42	Ct Cases		2144/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs. SATYAM DRUGS PVT LTD AND ORS	/0 ()
43	Ct Cases		2145/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs. SATYAM DRUGS PVT LTD AND ORS	/0 ()
44	Ct Cases		2146/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs. SATYAM DRUGS PVT LTD AND ORS	/0 ()
45	Ct Cases		2147/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs. GOEL MEDICOS	/0 ()
46	Ct Cases		2148/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs. SAI MEDICINE AND SURGICAL AND ANR	/0 ()
47	Ct Cases		2149/2019	HEALTH CARE AT HOME INDIA PVT LTD Vs. SAI MEDICINE AND SURGICAL AND ANR	/0 ()
48	Cr Cases		1352/2020	STATE Vs. UNTRACE	82 /2019 ()
49	Cr Cases		1353/2020	STATE Vs. UNTRACE	54 /2019 (Inder Puri)
Charge					
50	Cr Cases		9823/2017	STATE Vs. ROHIT	253 /2016 (Inder Puri)
51	Cr Cases		8930/2019	STATE Vs. VIJENDE @ VIREN	222 /2019 (Inder Puri)
Prosecution Evidence					
52	Cr Cases	881/2/2013	47807/2016	STATE Vs. YASHWANT SINGH	201 /2006 (Inder Puri)
53	Cr Cases	897/2/2013	52801/2016	STATE Vs. GHANSHYAM NIRMAN	82 /2011 (Inder Puri)
54	Cr Cases	83/2/2014	46040/2016	STATE Vs. RAJENDER	191/13 /2013 (Inder Puri)
55	Cr Cases	1/3/2015	53030/2016	STATE Vs. KARTHIK	299 /2014 (Inder Puri)
Plaintiff/Petitioner Evidence					
56	Ct Cases	751/1/2015	32342/2016	CHARAN PAL SINGH BHATI Vs. KULDEEP BHATI	/0 (Mandir Marg)
Prosecution Evidence					
57	Ct Cases		7187/2018	STATE Vs. ASHA RAM	253 /2014 (Inder Puri)
Notice					
58	Ct Cases		15435/2018	KRISHAN BIHARI SHARMA Vs. SANDEEP ACHARYA	/0 ()
Defence Evidence					
59	Ct Cases		49475/2016	INDIABULLS FINICIAL SERVICES LTD Vs. A.R. INDUSTRIES (P) LTD AND ORS.	/ ()
Order					
60	Cr Cases	14/3/2015	51885/2016	STATE Vs. AKASH	250 /2015 (Inder Puri)

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	NIA		1/2019	NATIONAL INVESTIGATION AGENCY Vs. Mohammad Salman	RC 20 /2018 ()
2	Cr Rev		761/2019	DEEPAK CHAUDHARY Vs. SAB MILLER INDIA LTD	50842 /2016 ()
3	Cr Rev		879/2019	VISHAL BDUHIRAJA Vs. M P SINGH	22025 /2016 (Vasant Kunj North)
Charge					
4	SC		9395/2016	STATE Vs. MADAN LAL GUPTA ORS	250 /2011 (Vasant Kunj South)
5	NIA		2/2017	NATIONAL INVESTIGATION AGENCY Vs. NAFEEES KHAN AND ORS	/ ()
6	SC		248/2019	STATE Vs. RAMESHWAR.	312 /2011 (Vasant Kunj South)
7	SC		79/2020	STATE Vs. VIJAY @ DHONI AND ANR	227 /2019 (Delhi Cantt.)
Prosecution Evidence					
8	SC	13/16/2016	8483/2016	STATE Vs. VIJENDER ORS.	344 /2013 (Vasant Kunj South)
9	SC		9548/2016	STATE Vs. MAHESH	18 /2014 (Vasant Kunj South)
Arguments					
10	Cr Rev	28/2015	8496/2016	SUNIL MENDIRATTA Vs. DRI	/ ()
11	Cr Rev	25/2015	8497/2016	HARVINDERJIT SINGH BHATIA Vs. DRI	/ ()
12	Cr Rev	26/2015	8498/2016	PARAM OBEROI Vs. DRI	/ ()
13	Cr Rev	24/2015	8499/2016	AKRAM FAHMI Vs. DRI	/ ()
14	Cr Rev	27/2015	8502/2016	PERNOD RICARD INDIA PVT. LTD. Vs. DRI	/ ()
15	Cr Rev		621/2018	HITENDER TOMAR Vs. STATE	/0 ()
16	CA		49/2019	MOHD. SALIM ALIAS MAMA Vs. DESIGNATED AUTHORITY, MINISTARY OF HOME AFFAIRS	/0 ()

27/04/20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Ankita Lal
Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:62

20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
54	Cr Cases	537/2/2011	46469/2016	STATE Vs. SUKHVIR SINGH	368 /2008 (Vasant Kunj North)
Statement of Accused					
55	Cr Cases	780/2011	45394/2016	STATE Vs. AMIT	385 /2009 (Vasant Kunj North)
Defence Evidence					
56	Cr Cases	67/2M/2009	39963/2016	STATE Vs. MOOL CHAND	209 /2007 (Vasant Kunj North)
Misc. Arguments					
57	Ct Cases		252/2017	PLAS MECH POWER SYSTEMS Vs. ASHWANI MEHTA	/0 (IGI Airport)
58	Ct Cases		6700/2017	MOHIT MANCHANDA Vs. THE STATE	/0 (Naraina)
Arguments					
59	Cr Cases	25/2B/2014	51278/2016	STATE Vs. JYOTI DUBE	248 /2006 (Delhi Cantt.)
60	Cr Cases	15/2B/2015	55757/2016	STATE Vs. NIDHI SRIVASTAVA	277 /2013 (Delhi Cantt.)
Order					
61	Cr Cases	587/2011	48921/2016	STATE Vs. NAZMUDIN KHAN @ NAZMU	670 /2004 (Vasant Kunj North)
62	Ct Cases		46178/2016	RAJESH BHARDWAJ Vs. COL. RETD. NARNE RANGA RAO	/0 (Vasant Vihar)
(Main Matter : Ct Cases/0001877/2016)					

27-4-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Cr Cases		758/2020	STATE Vs. NASIR SALIM AND ORS	271 /2019 ()
30	Cr Cases		791/2020	STATE Vs. NASIR SALIM AND ORS.	291 /2019 (Delhi Cantt.)
Charge					
31	Cr Cases	8/VKN/2014	41514/2016	STATE Vs. PRADEEP YADAV	341 /2013 (Vasant Kunj North)
Pre-Summoning Evidence					
32	Ct Cases	17/1A/2014	26766/2016	VIJAY KUMAR Vs. SHRIRAM GENERAL INSURANCE COMPANY	/0 (Delhi Cantt.)
33	Ct Cases		16521/2017	SUMAN SHARMA Vs. PRADEEP KUMAR SHARMA	/0 (Chankaya Puri)
Charge					
34	Cr Cases		17609/2018	STATE Vs. TAUSIF ALAM	45 /2018 (South Avenue)
35	Cr Cases		18427/2018	STATE Vs. JAGDISH @ SANJAY @ JUDI	87 /2018 (Chankaya Puri)
36	Cr Cases		9670/2019	STATE Vs. RAKESH @ RAKU AND 2 ORS.	119 /2019 (Chankaya Puri)
37	Cr Cases		1001/2020	STATE Vs. NASER SALIM AND ORS.	292 /2019 (Delhi Cantt.)
Prosecution Evidence					
38	Cr Cases	8/10/2010	44790/2016	STATE Vs. BHIM BAHADUR	497 /2008 (Vasant Kunj North)
39	Cr Cases	629A/2011	48456/2016	STATE Vs. RAJENDER KR. SHARMA	191 /2003 (Vasant Kunj North)
40	Cr Cases	602/2/2011	44460/2016	STATE Vs. RAJINDER MEHTO	201 /2007 (Chankaya Puri)
41	Cr Cases	803/2011	45158/2016	STATE Vs. VIVEK @ VICKY	550 /2008 (Vasant Kunj North)
42	Cr Cases	63/2/2012	45456/2016	STATE Vs. AMIT SANGWAN	57 /2011 (Vasant Kunj North)
43	Cr Cases	4/5/2013	48781/2016	STATE Vs. PALLO KUMAR	63 /2012 (Vasant Kunj North)
44	Cr Cases	81/2013	49983/2016	STATE Vs. KISHAN YADAV	126 /2013 (Chankaya Puri)
45	Cr Cases	64/2B/2014	47992/2016	STATE Vs. SANJU RAM	3 /2010 (Delhi Cantt.)
46	Cr Cases	633/2015	54623/2016	STATE Vs. GAGANDEEP SINGH ORS.	200 /2014 (Chankaya Puri)
47	Cr Cases	537/2015	53418/2016	STATE Vs. ONKAR SINGH ORS.	201 /2014 (Chankaya Puri)
48	Cr Cases		57592/2016	STATE Vs. ASLAM @ DON AND ORS.	90 /2014 (Vasant Kunj North)
49	Cr Cases		59442/2016	STATE Vs. NAND KISHORE	336 /2013 (Delhi Cantt.)
50	Cr Cases		60121/2016	STATE Vs. ANIL KUMAR	368 /2013 (Vasant Kunj North)
51	Cr Cases		1158/2017	STATE Vs. AAYUB KHAN	402 /2016 (Vasant Kunj North)
52	Cr Cases		1212/2017	STATE Vs. RAJA RAM	188 /2015 (Delhi Cantt.)
Notice					
53	Cr Cases		6659/2019	STATE Vs. AKASH YADAV	17 /2018 (Chankaya Puri)
Defendant/Respondent Evidence					

27-4-20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Ankita Lai
Metropolitan Magistrate
Criminal Cause List Dated 26-03-2020 Total Cases:62



S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases	312B/2014	41915/2016	STATE Vs. UNTRACE	153 /2009 (Delhi Cantt.)
2	Cr Cases	54/2B/2014	42900/2016	STATE Vs. KHALIL	191 /2014 (Delhi Cantt.)
Misc. cases					
3	Cr Cases		58402/2016	STATE Vs. SANDEEP KUMAR	156 /2016 (Delhi Cantt.)
Misc./ Appearance					
4	Ct Cases		49334/2016	PRAMOD SWARUP Vs. VARDHMAN ESTATES AND DEVELOPERS PVT LTD AND ORS	/0 (Tilak Marg)
5	Ct Cases		50086/2016	GROOTS FOODS VENTURES PVT. LTD. Vs. ANGITHI RESTAURANT	/0 (Vasant Kunj North)
Misc. cases					
6	Cr Cases		387/2017	STATE Vs. untrace	47 /2016 (Delhi Cantt.)
Misc./ Appearance					
7	Ct Cases		5463/2017	INDIA INFOLINE FINANCE LTD. Vs. SHIJU ANTONY	/0 (Barakhamba Road)
8	Ct Cases		5468/2017	INDIA INFOLINE FINANCE LTD. Vs. SARABJIT SINGH MOHAR	/0 (Barakhamba Road)
9	Ct Cases		5469/2017	INDIA INFOLINE FINANCE LTD. Vs. SHEKHAWAT MAHAVEER SINGH	/0 (Barakhamba Road)
10	Ct Cases		5470/2017	INDIA INFOLINE FINANCE LTD. Vs. RAJANDRA BADARAOJI DHOTE	/0
11	Ct Cases		5479/2017	INDIA INFOLINE FINANCE LTD. Vs. SHARUKH KHAN SUBLEDAR KHAN	/0 (Barakhamba Road)
12	Ct Cases		5480/2017	INDIA INFOLINE FINANCE LTD. Vs. MARIYANNA MADURU	/0 (Barakhamba Road)
13	Ct Cases		5481/2017	INDIA INFOLINE FINANCE LTD. Vs. S. RAJU MOHAN E.D.	/0 (Barakhamba Road)
14	Ct Cases		5483/2017	INDIA INFOLINE FINANCE LTD. Vs. VINOD CHAUHAN	/0 (Barakhamba Road)
15	Ct Cases		5489/2017	INDIA INFOLINE FINANCE LTD. Vs. UPPARANDI MURALI	/0 (Barakhamba Road)
16	Cr Cases		2024/2017	PNB HOUSING FINANCE LTD. Vs. SATYA PRAKASH SHARMA	/0 (Connaught Place)
17	Ct Cases		8023/2018	STATE Vs. LAKSHAY GUPTA	157 /2017 (Delhi Cantt.)
18	Cr Cases		12599/2018	STATE Vs. BIPIN KUMAR	07 /2017 (Naraina)
19	Cr Cases		14306/2018	STATE Vs. RAJESH KUMAR AND ORS.	533 /2016 (Vasant Kunj North)
20	Ct Cases		12483/2018	G. MOHANTY Vs. MASCOT HOMES PVT. LTD.	/0 (Parliament Street)
21	Ct Cases		13042/2018	G MOHAANTY Vs. MASCOT HOMES PVT LTD AND ORS	/0 ()
22	Ct Cases		13119/2018	G MOHANTY Vs. MASCOT HOMES PVT LTD AND ORS	/0 (Parliament Street)
23	Ct Cases		15348/2018	RAMESH CHANDER BHARGAVA Vs. VINOD KUMAR BANSAL	/0 (Connaught Place)
24	Cr Cases		17970/2018	STATE Vs. RAHUL BALMIKI	00332 /2017 ()
25	Ct Cases		2923/2019	RAJ KUMAR Vs. RAKESH VERMA	/0 (Vasant Kunj North)
26	Cr Cases		1769/2019	STATE Vs. DEV RAJ	00201 /2017 (Naraina)
27	Cr Cases		3003/2019	STATE Vs. NITTI BAGGA ALIAS LALA ETC	375 /2015 (Delhi Cantt.)
28	Cr Cases		8387/2019	STATE Vs. ABHISHEK @ TUTI	603 /2015 ()

27-4-20

Room no. 21

24/3/2020

21

Senior Civil Judge cum RC, New Delhi, PHC

IN THE COURT OF Sh. Pankaj Sharma

JSCC cum ASCJ cum GJ

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:26

S.No.	Case Type	Old Case No.	Case No.	Title
Misc./ Appearance				
1	CS SCJ		104/18	HARDWARI LAL Vs. DELHI CANTONMENT BOARD
Misc. cases				
2	MISC SCJ		9/19	RAMA NAND Vs. SHARDHA NAND
3	EX		297/18	TRUE LINK FINANCE LTD Vs. SUNNY
4	EX		409/18	TRUE LINK FINANCE LTD Vs. GURU PRASAD PAL
5	EX		525/18	TRUE LINK FINANCE LTD Vs. DEEPA
6	EX		664/18	TRUE LINK FINANCE LTD Vs. LALIT KUMAR @ LALIT SINGH AND ANOTHER
Misc./ Appearance				
7	CS SCJ		329/19	SHYAM THAKUR Vs. PRAVEEN KUMAR
Misc. cases				
8	CS SCJ		975/19	TRUE LINK FINANCE LTD Vs. BIKRAM MANGRATI
9	EX		525/19	TRUE LINK FINANCE LTD Vs. BAKRIDI
10	EX		673/19	HDFC BANK LTD. Vs. HANSRAJ
11	CS SCJ		1490/19	USHA SINGH Vs. ANIL KUMAR
12	EX		743/19	TRUE LINK FINANCE LTD Vs. NEERAJ KUMAR
13	EX		748/19	TRUE LINK FINANCE LTD Vs. KANHAIYA LAL
14	CS SCJ		82/20	SIR SOBHA SINGH AND SONS (P) LTD. Vs. UNION OF INDIA
Issues				
15	CS SCJ		225/19	AGROHA COLOURTEC PVT LTD AND ANR Vs. ICICI BANK LTD AND ORS
16	CS SCJ		389/19	US FREIGHT EXPRESS PVT LTD Vs. VGI POWER SYSTEMS PVT LTD AND ORS
Plaintiff/Petitioner Evidence				
17	CS SCJ		1717/17	RAJIV RANJAN NAG Vs. PRESS ASSOCIATION AND ANR
18	CS SCJ		79/19	KAMLESH ALIAS KAMLESH KUMARI Vs. HARISH AND ANR
19	CS SCJ		313/19	MANJU MANCHANDA Vs. DELHI DEVELOPMENT AUTHORITY
Defendant/Respondent Evidence				
20	CS SCJ	198/2014	57265/16	LAXMI DEVI Vs. NARESH KUMAR ORS
Misc. Arguments				
21	EX		422/17	VINOD KUMAR TOKAS Vs. RAMESH
22	CS SCJ		1037/17	KULDEEP SINGH RAWAT Vs. KANCHAN RAWAT AND ORS
23	CS SCJ		57/19	AMARJEET SINGH Vs. KEHAR SINGH
24	CS SCJ		1465/19	RADHEY SHYAM JULANIYA Vs. RAVINDER JAIN AND ANOTHERS
25	CS SCJ		167/20	AWE FASHIONS Vs. CLARIDGES HOTEL (P) LTD AND ANOTHER
conciliation				
26	EX		747/19	TRUE LINK FINANCE LTD Vs. SUNDER LAL

NDOH
27.4.2020

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Pankaj Sharma
JSCC cum ASCJ cum GJ

21

Criminal Cause List Dated 26-03-2020 Total Cases:6

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases					
1	Ct Cases		1265/2017	NORTH EAST CENTRE FOR TECHNOLOGY Vs. GOYARY BAMBOO MARKETING PVT LTD	/0 (Vasant Kunj)
2	Ct Cases		2644/2018	GURMEET SINGH Vs. RAKESH KUMAR SHARMA	/0 (Tuglak Road)
Charge					
3	Ct Cases		2837/2018	TOMAR TRANSPORT SERVICE Vs. RELIABLE SCS	/0 (Vasant Kunj)
Compliment Evidence					
4	Ct Cases	62/14/2014	373/2016	MS ZEUS ESTATE PVT. LTD Vs. MR. G..SAMUEL	/0 (Connaught Place)
Defence Evidence					
5	Ct Cases	472/2013	252/2016	BHARAT PETROLEUM Vs. GOPAL DUTT JOSHI	/0 (Connaught Place)
6	Ct Cases	471/2013	271/2016	BHARAT PETROLEUM Vs. GOPAL DUTT JOSHI	/0 (Connaught Place)

27.4.2020

Room No. 24

District and Sessions Judge, New Delhi, PH

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:38

24

S.No.	Case Type	Old Case No.	Case No.	Title
33	CS (COMM.)		140/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs. KEDAR NATH TIWARI
Arguments				
34	CS (COMM.)		316/19	S K COSMETICS Vs. NATURAL TONI COSMETICS
35	CS (COMM.)		322/19	NATURAL TONI COSMETICS AND ORS Vs. S.K.COSMETICS AND ORS
conciliation				
36	OMP (I) (COMM.)		14996/19	HARYANA NEW PULSAR LEASING AND FINANCE PVT LTD Vs. INDAR THAKUR
Arguments				
37	OMP (COMM.)		25/20	M/S QUALITY ENGINNERS AND CONTRACTORS Vs. M/S DISTRIBUTION LOGISTICS INFRASTRUCTURE PRIVATE LTD
Order				
38	CS (COMM.)		453/19	M/S ARB BEARINGS LTD Vs. AIR90 AUTOMOTIVE PVT LTD

27/4/20

ROOM No. 24

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:38

24

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS		583/18	THERMOKING Vs. N G TRADERS
2	CS		622/18	TASARIM YAYIM GRUBU SAN VE TIC LTD Vs. OM ARORA
3	CS (COMM.)		302/19	CAMBRIDGE UNIVERSITY PRESS INDIA PVT LTD Vs. BOOK VENTURE AND ORS.
4	CS		1181/18	LIFE INSURANCE CORPORATION OF INDIA Vs. MOHIT KASHYAP
5	OMP (I) (COMM.)		5554/19	BUSSAN AUTO FINANCE INDIA PVT. LTD. Vs. ASEENA A
6	OMP (I) (COMM.)		5555/19	BUSSAN AUTO FINANCE INDIA PVT. LTD. Vs. KARTHIKEYAN K
7	OMP (I) (COMM.)		5632/19	INDUSIND BANK LTD. Vs. SUNIL KUMAR
8	OMP (I) (COMM.)		5633/19	INDUSIND BANK LTD. Vs. MOHAMMED NABI
9	OMP (I) (COMM.)		5995/19	MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD Vs. SURENDRA
10	OMP (I) (COMM.)		5996/19	POOJA FINLEASE LTD Vs. SHIBHA DAS
11	OMP (I) (COMM.)		10092/19	INDUSIND BANK LTD. Vs. INDRA KUMAR JAGV
12	OMP (I) (COMM.)		11145/19	INDUSIND BANK LTD. Vs. DEEPAK SINGH
13	OMP (I) (COMM.)		11160/19	INDUSIND BANK LTD. Vs. DHURA RAM JAT
14	CS (COMM.)		698/19	CORPORATION BANK Vs. RISHI KANT AND OTHERS
15	OMP (I) (COMM.)		14659/19	INDUSIND BANK LTD. Vs. INDER DEV
16	OMP (I) (COMM.)		14867/19	HDB FINANCIAL SERVICES LTD. Vs. RAASHEE CONSTRUCTIONS
17	OMP (COMM.)		225/19	M/S T C CONSTRUCTION Vs. DELHI DEVELOPMENT AUTHORITY
18	OMP (I) (COMM.)		15064/19	PNB HOUSING FINANCE LTD Vs. SUSANTA METIYA AND ETC.
19	OMP (I) (COMM.)		15082/19	PNB HOUSING FINANCE LIMITED Vs. SUSANTA METIYA AND OTHERS
20	OMP (COMM.)		241/19	M/S AGGARWAL COTTON GINNIN GRAMPURPHUL Vs. FOOD CORPORATION OF INDIA
21	OMP (I) (COMM.)		543/20	HDPC BANK LTD. Vs. DEVESH KUMAR SINGH
22	OMP (I) (COMM.)		544/20	HDPC BANK LTD. Vs. TARUN KAPOOR
Issues				
23	CS (COMM.)		110/19	EXTRAMARKS EDUCATION INDIA PVT LTD Vs. DELHI PRESS SAMACHAR PATRA PVT LTD AND ORS
Plaintiff/Petitioner Evidence				
24	CS (COMM.)	17/2016	167/20	KRBL LIMITED Vs. MS R.S. EXPORTS
25	CS		568/18	TARA LINKS CARRIERS PVT LTD Vs. APRA AUTO INDIA PVT LTD
26	CS (COMM.)		333/19	GANESH STEEL INDUSTRIES Vs. ASHUTOSH BANSAL
27	CS (COMM.)		338/19	MAHESH NAMKEEN PVT LTD Vs. GULABRAI GIRDHARIMAL CHHATTANI AND ANR
Misc. Arguments				
28	CS (COMM.)	186/2013	536/19	MS LACOSTE S.A. Vs. MS G.B.SHOE
29	ARBTN		878/18	RAINBOW AGRO FOODS LTD Vs. SMALL FARMERS AGRICULTURE BUSINESS CONSORTIUM
30	ARBTN		2479/18	R T AND ASSOCIATES PVT LTD Vs. EXPORT INSPECTION AGENCY
31	OMP (COMM.)		44/19	TRAQR TECHNOLOGIES PVT LTD AND ORS Vs. NEOGROWTH CREDIT PVT LTD
Final Arguments				
32	CS (COMM.)		169/20	KIWI FOODS PVT LTD Vs. JITENDRA SINGH

27/4/20

(27)

Court No. 27

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Rev		37/2020	PRAN NATH KHANNA Vs. M/S DELHI SAFE DEPOSIT CO LTD	/0 0
2	Cr Rev		38/2020	PRAN NATH KHANNA ETC. Vs. M/S DELHI SAFE DEPOSIT CO. LTD	/0 0
3	Cr Rev		39/2020	PRAN NATH KHANNA ETC. Vs. M/S DELHI SAFE DEPOSIT CO. LTD	/0 0
4	Cr Rev		40/2020	PRAN NATH KHANNA Vs. M/S DELHI SAFE DEPOSIT CO LTD	/0 0
5	Cr Rev		41/2020	PRAN NATH KHANNA Vs. M/S DELHI SAFE DEPOSIT CO LTD	/0 0
6	Cr Rev		42/2020	PRAN NATH KHANNA Vs. M/S DELHI SAFE DEPOSIT CO LTD	/0 0
7	Cr Rev		43/2020	PRAN NATH KHANNA Vs. M/S DELHI SAFE DEPOSIT CO LTD	/0 0
8	Cr Rev		44/2020	PRAN NATH KHANNA Vs. M/S DELHI SAFE DEPOSIT CO LTD	/0 0
9	Cr Rev		45/2020	PRAN NATH KHANNA Vs. M/S DELHI SAFE DEPOSIT CO LTD	/0 0
10	Cr Rev		46/2020	PRAN NATH KHANNA Vs. M/S DELHI SAFE DEPOSIT CO LTD	/0 0
11	Bail Matters		437/2020	STATE Vs. ANIL KUMAR MEHTA	/0 0
12	Bail Matters		438/2020	STATE Vs. ANIL KUMAR MEHTA	/0 0
13	Bail Matters		439/2020	STATE Vs. ANIL KUMAR MEHTA	/0 0
14	Bail Matters		440/2020	STATE Vs. I.S.GULIA	/0 0
15	Bail Matters		441/2020	STATE Vs. I.S.GULIA	/0 0
16	Bail Matters		442/2020	STATE Vs. I.S.GULIA	/0 0
17	Bail Matters		443/2020	STATE Vs. SANJAY CHAWLA	/0 0
18	Bail Matters		444/2020	STATE Vs. SANJAY CHAWLA	/0 0
19	Bail Matters		445/2020	STATE Vs. SANJAY CHAWLA	/0 0
Prosecution Evidence					
20	SC		92/2018	STATE Vs. SUNNY AND ORS	10 /2018 (Vasant Kunj North)
Plaintiff/Petitioner Evidence					
21	SC		435/2018	STATE Vs. YATENDER SHARMA	463 /2018 (Vasant Kunj North)
Final Arguments					
22	SC		9490/2016	STATE Vs. VINIT KUMAR, UDIT SAHRAWAT AND RAJBIR	678 /2016 (Vasant Vihar)
23	CA		196/2019	KALYAN SINGH Vs. STATE	/0 0
Order					
24	SC		9402/2016	STATE Vs. RIJEN PREERA DARJEE	330 /2016 (Vasant Kunj South)

27/4/2020

27/4/2020

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Jyoti Maheshwari
Metropolitan Magistrate

20

Criminal Cause List Dated 26-03-2020 Total Cases:77

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases	606/1/2015	34949/2016	RELIGARE FINVEST LTD Vs. MRS. SIAM TIAWA SALES LTD	/0 (Connaught Place)
2	Ct Cases	672/1/2015	36351/2016	IREDA Vs. SUCHAND POWERGEN PVT LTD ORS	/0 (Barakhamba Road)
3	Ct Cases	795/1/2015	36390/2016	RELIGARE FINVEST LTD Vs. MAA BALA SUNDRI TIMBERS	/0 (Connaught Place)
4	Ct Cases	59/1/2015	37027/2016	INDIABULLS CREDIT SERVICE LTD Vs. IMRAN MAHERALI CHOUDHARY	/0 (Connaught Place)
5	Ct Cases		15258/2018	CAPITAL FIRST LTD. Vs. M/S BHATIA ENTERPRISES	/0 ()
6	Ct Cases	875/1/2015	38116/2016	MAHINDRA MAHINDRA FINANCIAL SERVICES LTD Vs. AJAY KUMAR	/0 (Vasant Kunj South)
7	Ct Cases	49/1/2015	32258/2016	MAHINDRA MAHINDRA FINANCIAL SERVICES LTD Vs. STABEER	/0 (Vasant Kunj South)
8	Ct Cases	125/1/2015	26251/2016	RELIANCE CAPITAL LTD Vs. VIKAS KUMAR MISHRA	/0 (Connaught Place)
9	Ct Cases	180A/2015	39079/2016	MAHINDRA MAHINDRA FINANCIAL SERVICES LTD Vs. RAHUL MALHOTRA	/0 (Connaught Place)
10	Ct Cases		45423/2016	WIPRO LIMITED Vs. SMART IDENTITY DEVICE	/0 (Connaught Place)
11	Ct Cases	149/1/2015	36480/2016	MS MONIKA IMPEX Vs. KULDEEP BAKSHI	/0 (Connaught Place)
12	Ct Cases		11831/2018	HDFC BANK LTD. Vs. MANOJ KUMAR MISHRA	/0 ()
13	Ct Cases		44526/2016	INDIABULLS Vs. SRI LOG SOLUTIONS PVT. LTD.	/0 (Connaught Place)
14	Ct Cases		10975/2017	IDEA CELLULAR LTD Vs. RAVI KUMAR JADAUN	/0 ()
15	Ct Cases		44494/2016	RBL BANK LTD. Vs. FARUK HUSAN	/0 (Barakhamba Road)
16	Ct Cases		44544/2016	DCB BANK LTD. Vs. VISHAL AHUJA	/0 (Barakhamba Road)
17	Ct Cases		44641/2016	TATA MOTORS FINANCE LTD Vs. SUBHASH	/0 (Barakhamba Road)
18	Ct Cases		3243/2017	HDFC BANK LTD. Vs. CHARANJEET KAUR	/0 (Connaught Place)
19	Ct Cases		3247/2017	HDFC BANK LTD. Vs. YATINDER KUMAR	/0 (Connaught Place)
20	Ct Cases		3272/2017	HDFC BANK LTD. Vs. RAMESH SINGH	/0 ()
21	Ct Cases		6917/2017	IPL Vs. GILL AGRICULTURE STORE	/0 ()
22	Ct Cases		6986/2017	INDIA INFOLINE FINANCE LTD Vs. MARISA	/0 (Barakhamba Road)
23	Ct Cases		6987/2017	INDIA INFOLINE FINANCE LTD Vs. NEELESH KUMAR	/0 (Barakhamba Road)
24	Ct Cases		7919/2017	IPL Vs. PONNIA AGRICULTURE STORE AND ANR	/0 (Connaught Place)
25	Ct Cases		6752/2018	INDIA BULLS Vs. ABDUL GHANI	/0 ()
Misc. cases					
26	Ct Cases		9680/2018	STANDARD CHARTERED BANK Vs. SPAN DESIGNER CERAMICS LLP	/0 (Parliament Street)
Misc./ Appearance					
27	Ct Cases		10459/2018	LIVING MEDIA INDIA LTD Vs. VALAYA CLOTHING PVT LTD	/0 ()
28	Ct Cases		12165/2018	PRADEEP SHARMA Vs. ANKIT KAUSHIK	/0 ()
29	Ct Cases		5198/2019	IIFL Vs. RAMESHWAR MACHINDRA PAWAR	/0 ()
30	Ct Cases		5203/2019	IIFL Vs. PAWAN KUMAR	/0 ()

20/7/20

20/7/20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Jyoti Maheshwari

Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:77

20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Ct Cases		5637/2019	TULLIO GIUSI SPA AND ANR. Vs. DEB FASHION INDIA PVT. LTD.	/0 ()
32	Ct Cases		7117/2019	YOKOHAMA INDIA PVT. LTD. Vs. AMAN TYRE SHOP AND ANR	/0 ()
33	Ct Cases		8667/2019	KRISHNA SECURITIES LTD Vs. NIKHAT PARVEEN	/0 ()
34	Ct Cases		8794/2019	VIKRAM VASUDEVA Vs. SANJAY SAXENA	/0 ()
35	Ct Cases		8795/2019	VIKRAM VASUDEVA Vs. SANJAY SAXENA	/0 ()
36	Ct Cases		8796/2019	NEXT EDUCATION INDIA Vs. BRIGHT EDUCATIONAL AND CHARITABLE TRUST AND ORS	/0 ()
37	Ct Cases		8839/2019	DART GLOBAL LOGISITICS PVT LTD Vs. UM LOHIA TWO WHEELERS PVT LTD	/0 ()
38	Ct Cases		9993/2019	NEXT EDUCATION INDIA PVT. LTD. Vs. ARUN YONZON	/0 ()
39	Ct Cases		10659/2019	ANJU SHARMA Vs. DEEPAK KUMAR	/0 ()
40	Ct Cases		10661/2019	NEXT EDUCATION INDIA PVT. LTD. Vs. PANDIT BALWANT RAI EDUCATION SOCIETY AND ANR.	/0 ()
41	Ct Cases		12530/2019	MS VALVOLINE CUMMINS PVT LTD Vs. MS NORTH EAST INFRACOMM	/0 ()
42	Ct Cases		13980/2019	BJFL Vs. GOVIND SINGH	/0 ()
43	Ct Cases		13981/2019	BJFL Vs. SEEMA BHATIA	/0 ()
44	Ct Cases		13983/2019	BJFL Vs. JITENDER PANCHAL	/0 ()
45	Ct Cases		14142/2019	AJAY NAGANG Vs. NIDHI AGGARWAL	/0 (Naraina)
46	Ct Cases		14565/2019	HIL INDIA LTD Vs. UMA SHANKAR KHERIA	/0 ()
47	Ct Cases		15504/2019	MS SHARP TRAVELS INDIA LTD Vs. MS ARV HOLIDAYS PVT LTD	/0 ()
48	Ct Cases		15505/2019	MS SHARP TRAVELS INDIA LTD Vs. MS ARV HOLIDAYS PVT LTD	/0 ()
49	Ct Cases		15506/2019	MS SHARP TRAVELS INDIA LTD Vs. MS ARV HOLIDAYS PVT LTD	/0 ()
50	Ct Cases		15507/2019	MS SHARP TRAVELS INDIA LTD Vs. MS ARV HOLIDAYS PVT LTD	/0 ()
51	Ct Cases		15645/2019	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs. MANOJ KUMAR	/0 ()
52	Ct Cases		15652/2019	CHOLAMANDALAM GENERAL INSURANCE CO LTD Vs. RADHEY SHYAM	/0 ()
53	Ct Cases		15653/2019	CHOLAMANDALAM GENERAL INSURANCE CO LTD Vs. BHANU PRATAP SINGH	/0 ()
54	Cr Rev		50/2019	INDIASIGN PVT. LTD. Vs. PRIYAMDA MEDIA AND INFOTAINMENT PVT. LTD.	/0 ()
55	Ct Cases		16091/2019	BHARAT LETHER HOUSE Vs. SANJAY SAINI	/0 ()
56	Ct Cases		16149/2019	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs. ABADUL RAUF	/0 ()
57	Ct Cases		19399/2019	BERRY TEX PVT. LTD. Vs. SANJAY ARORA AND ANR.	/0 ()
58	Ct Cases		19402/2019	YOKOHAMA INDIA PVT. LTD. Vs. AT INDUSTRIES	/0 ()
59	Ct Cases		19405/2019	BERRY TEX PVT. LTD. Vs. SANJAY ARORA AND ANR.	/0 ()
60	Ct Cases		19406/2019	EVERFAST FREIGHT FORWARDERS PVT. LTD. Vs. SKS SHIPPING AGENCY	/0 ()

20/7/20

(Naraina)

21/7/20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Jyoti Maheshwari

Metropolitan Magistrate

Criminal Cause List Dated 26-03-2020 Total Cases:77

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
61	Ct Cases		19593/2019	SHARP TRAVELS PVT. LTD. Vs. ARV HOLIDAYS PVT. LTD.	/0 ()
62	Ct Cases		1259/2020	IRSHAD ANSARI Vs. VIJAY	/0 ()
63	Ct Cases		1261/2020	IRSHAD ANSARI Vs. VIJAY	/0 ()
64	Ct Cases		1769/2020	LT. COL. RETIRED LOVE KUSH TILAK SHARMA Vs. R.A. CONSTRUCTION AND ORS.	/0 ()
65	Ct Cases		1772/2020	LT. COL. RETIRED LOVE KUSH SHARMA Vs. R.A. CONSTRUCTION AND ORS.	/0 ()
66	Ct Cases		1773/2020	LT. COL. RETIRED LOVE KUSH TILAK SHARMA Vs. R.A. CONSTRUCTION AND ORS.	/0 ()
67	Ct Cases		2265/2020	MULTICOLOR STEEL INDIA Vs. MS RCC ECO BUILD SYSTEMS LTD	/0 (Connaught Place)
68	Ct Cases		2273/2020	SWASTIK PIPE LTD Vs. GOPAL LUHARKA	/0 ()
Pre-Summoning Evidence					
69	Ct Cases		13587/2018	STANDARD CHARTERED BANK Vs. SPAN DESGINER CREMICS LLP AND ORS	/0 ()
Plaintiff/Petitioner Evidence					
70	Ct Cases	1/2014	32646/2016	NEENA GARG Vs. RAGHAV ADITYA CHITS PVT. LTD.	/0 (Vasant Vihar)
71	Ct Cases	1/1/2014	32647/2016	ALIND KUMAR GARG Vs. RAGHAV ADITYA CHITS PVT. LTD.	/0 (Vasant Vihar)
72	Ct Cases	160/1/2015	27249/2016	ALIND KUMAR GARG Vs. RAGHAV ADITYA CHITS PVT. LTD.	/0 (Vasant Vihar)
73	Ct Cases	159/1/2015	27376/2016	ALIND KUMAR GARG Vs. RAGHAV ADITYA CHITS PVT. LTD.	/0 (Vasant Vihar)
74	Ct Cases	609/1/2015	34943/2016	MS C S ELECTRIC LTD Vs. MS ARMTECH (INDIA) LTD	/0 (Barakhamba Road)
75	Ct Cases		17956/2019	ANIL DANGI Vs. RAJ KUMAR	/0 (Vasant Kunj South)
Statement of Accused					
76	Ct Cases	451/1/2013	43758/2016	TSI YATRA PVT. LTD. Vs. FIRST CHOICE FOREX SERVICES PVT. LTD.	/0 (Connaught Place)
Final Arguments					
77	Ct Cases		7972/2017	SURYA ROSHINI LT D Vs. DHARUV MALHOTRA	/0 (Barakhamba Road)

21/7/20

21/7/20

11/5/20

12/5/20

11/5/20

20/4/20

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Gurvinder Pal Singh
District Judge (Commercial Courts)-02
CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:10

31

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS (COMM.)		376/19	MS L'OERAL Vs. FRINGES CURLS SALON
2	CS (COMM.)		758/19	SUBHASH GUPTA Vs. RAVINDER
3	CS (COMM.)		168/19	AVIAXPERT PVT LTD Vs. SOVIKA AVIATION SERVICES PVT LTD
4	CS (COMM.)		200/19	KGL NETWORK PVT LTD Vs. EQUI PLUS (INDIA) EXPORT PVT LTD
Issues				
5	CS (COMM.)		399/19	PHILLIPS BRAKE RUBBER COMPANY Vs. RANBIR SINGH RANA
6	CS		584/19	M/S IMAGE DESIGN Vs. M/S MEYER APPAREL LTD
Misc. Arguments				
7	CS (COMM.)		407/19	ADITYA BIRLA RETAIL LIMITED Vs. BEGUD BEVERAGES PRIVATE LIMITED
8	ARBTN		79/18	S A RIZVI Vs. DY ENGINEER HQ
9	OMP (COMM.)		2/19	PRANAV BHARDWAJ Vs. KOTAK MAHINDRA PRIME LTD
10	CS (COMM.)		48/19	M/S AVIAXPERT PVT LTD Vs. DELEX CARGO INDIA PVT LTD

27/4/20